

**Government of Jammu and Kashmir**

**Election Department**

Dar-ul-Intikhab M.A.Road, Srinagar

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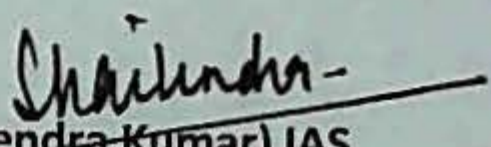
**Notification**

Srinagar, .....<sup>25<sup>th</sup></sup>..... October, 2019

SRO 815 .- In exercise of the powers conferred by proviso to article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Jammu & Kashmir Election Department (Gazetted Service) for the Union Territory of Ladakh, shall comprise the posts as indicated in schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

  
(Shailendra Kumar) IAS  
Principal Secretary to the Government,  
Election Department

10. Ps/Elec/11/2019

Dated: 25-10-2019

Copy to the:-

1. Financial Commissioner, Finance Department, J&K, Srinagar.
2. Chief Electoral Officer, J&K, Srinagar for information and n/a.
3. Commissioner/Secretary to Government, Ladakh Affairs Department, Leh.
4. Secretary to Government, General Administration Department, J&K, Srinagar.
5. Secretary to Government, Law, Justice and Parliamentary Affairs Department, J&K, Srinagar.
6. Director, Information, J&K for publication of notification in two leading dailies one each from Srinagar, Jammu and Ladakh.
7. All District Election Officers (Deputy Commissioners).
8. General Manager, Government Press, Srinagar with the request to publish the notification in the next issue of Govt. Gazette.
9. OSD to Advisor (G) to Hon'ble Governor, J&K for information.
10. SRO file/Stock file.

SCHEDULE-I TO SRO .....

| S. No. | Name of the post                 | Number of Posts | Pay Band / Scale of the post with Grade Pay | Cadre |
|--------|----------------------------------|-----------------|---|-------|
| 01     | Deputy District Election Officer | 02              | Level 11<br>(67700-208700) 6600             | UT    |

*Shailendra*

(Shailendra Kumar) IAS

Principal Secretary to the Government,  
Election Department

25.10.19